


CUSTOM, EXCISE & SERVICE TAX APPELLATE TRIBUNAL, NEW DELHI
Customs, Service Tax & Anti Dumping Branch
WEEKLY DISPATCH STATEMENT
FROM 31-12-2018 TO 04-01-2019

<u>S. NO.</u>	<u>APPEAL NO.</u>	<u>ORDER NO.</u>	<u>DATE OF ORDER RECEIVED FROM THE PS TO HON'BLE PRESIDENT /VICE PRESIDENT/MEMBERS</u>	<u>DATE ON WHICH ORDER DISPATCHED</u>
FINAL ORDERS				
1	<u>C/53508/2014</u>	53427/2018	26/12/2018	1/1/2019
2	<u>ST/57835/2013</u>	53429/2018	26/12/2018	1/1/2019
3	<u>ST/50891/2017</u>	53439/2018	26/12/2018	1/1/2019
4	<u>ST/5160/2016</u>	53446/2018	26/12/2018	1/1/2019
5	<u>ST/52238/2016</u>	53467/2018	27/12/2018	1/1/2018
6	ST/53358/2015	53468/2018	27/12/2018	1/1/2018
7	ST/90/201	53469/2018	27/12/2018	1/1/2018
8	ST/52623/2016	53486/2018	28/12/2018	1/1/2019
9	C/238/2007	53487/2018	1/1/2019	1/1/2019
10	ST/50537/2017	53488/2018	1/1/2019	4/1/2019
11	ST/50410/2016,ST/50521/2017	53494-53495/208	1/1/2019	4/1/2019
12	ST/52933/2016	53500/2018	1/1/2019	4/1/2019
MISC ORDERS				
1	ST/52383/2018	50909/2018	26/12/2018 (26/12/18)	1/1/2019
2	ST/53487/2018	50915/208	27/12/2018	1/1/2019
3	ST/55595/2014	50916/2018	27/12/2018	1/1/2019
4	ST/53022/2014	50923/2018	1/1/2019	3/1/2019
5	C/53654/2018	50925/2018	1/1/2019	4/1/2019
6	ST/50576/2015	50924/2018	1/1/2019	4/1/2019
7	C/53701/2018	50926/2018	1/1/2019	4/1/2019
8	ST/55650/2011	50927/2018	2/1/2019	4/1/2019

7 Attention: To maintain the transparency in this tribunal all judicial orders are being suo-moto uploaded in PDF format on the CESTAT website immediately after signature of the Hon'ble members on the same day for the parties and public at large. Thus all the interested parties and other information seekers under R.T.I Act may download these orders from CESTAT website.

				 Deputy REGISTRAR
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Beer Singh